

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) and (b). The proposals in the Finance Bill 1965 for the levy of additional wealth-tax on the levy of lands and buildings situated in areas with a population exceeding one lakh may necessitate some special study of the value of such property. However, no final decision has yet been taken about the manner in which this problem has to be handled.

#### Calcutta National Bank

**\*984. Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to state:

(a) whether the progress of liquidation proceedings including payments to depositors and creditors of the Calcutta National Bank (in liquidation) is satisfactory;

(b) if so, the present position with regard thereto; and

(c) if not, the reasons therefor?

**The Minister of Planning (Shri B. R. Bhagat):** (a) and (c). Having regard to the difficulties experienced by the bank in the realisation of its advances and other assets, including investments, the progress of liquidation can be deemed to be satisfactory.

(b) The bank has paid or provided for a sum of Rs. 1.12 crores including Rs. 89.68 lakhs payable to the depositors.

#### River Boards

**\*985.** { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri Madhu Limaye:**  
**Shri Sivamurthi Swamy:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 553 on the 17th December, 1964 and state:

(a) whether the matter regarding the establishment of River Boards has since been considered by Government; and

(b) if so, the decision taken thereon?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) Yes, Sir.

(b) It has been decided to strengthen the existing organisations like the Central Water and Power Commission and the Ganga Basin Organisation of the Ministry of Irrigation and Power to carry out the essential functions that were originally proposed to be assigned to the River Boards.

#### Family Planning

**Shri P. R. Chakraverti:**  
**Shri D. C. Sharma:**  
**Shri Rameshwar Tanti:**  
**Shri Surendra Pal Singh:**  
**Shrimati Jyotsna Chanda:**  
**\*986.** { **Dr. L. M. Singhvi:**  
**Shri Ram Harkh Yadav:**  
**Shri Vishwa Nath Pandey:**  
**Shri Murli Manohar:**  
**Shri Madhu Limaye:**  
**Shri Kishen Pattnayak:**

Will the Minister of Health be pleased to state:

(a) whether a United Nations Team of International Experts is visiting India to study the progress and effectiveness of Family Planning Programme;

(b) whether the team will also examine the question of coordinating family planning measures with other services, such as education and Health; and

(c) how far international technical and material assistance has been made available to India for family planning programme?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). A United Nations Team of International Experts arrived in India in the middle of February, 1965, and have since gone back. In addition to reviewing the progress and effectiveness of the Family Planning Programme, the Team was also expected to consider

the problems of coordination and utilisation of other services such as education, community development for promoting Family Planning.

(c) About \$6,478,848.48 have been received from International Agencies mainly for fellowships, research, training and equipment.

#### Slum Clearance in Rajasthan

2471. { Shri Dhuleshwar Meena:  
Shri Ramachandra Ulaka:

Will the Minister of Works and Housing be pleased to state:

(a) the amount actually granted for slum clearance in Rajasthan during 1964-65; and

(b) the amount proposed to be granted to the State for the purpose during 1965-66?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) Rs. 1.00 lakh—Rs. 0.75 lakh has been provided by the Central Government and Rs. 0.25 lakh by the State Government.

(b) Rs. 2.00 lakhs—Rs. 1.50 lakhs by the Central Government and Rs. 0.50 lakh by the State Government.

#### Village Housing Scheme in Rajasthan

2472. { Shri Dhuleshwar Meena:  
Shri Ramachandra Ulaka:

Will the Minister of Works and Housing be pleased to state:

(a) the amount allotted to Rajasthan under the Village Housing Projects during the Third Plan period; and

(b) the total amount spent so far during the same period?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) Rs. 125 lakhs.

(b) The total amount drawn by the State Government during the first

four years of the Plan (i.e. upto the 31st March, 1965) is Rs. 36.68 lakhs—Rs. 29.68 lakhs from Plan resources and Rs. 7 lakhs from Life Insurance Corporation funds.

#### Leprosy Eradication in Rajasthan

2473. { Shri Dhuleshwar Meena:  
Shri Ramachandra Ulaka:

Will the Minister of Health be pleased to state:

(a) the total amount granted to Rajasthan for eradication of leprosy in the State during 1964-65; and

(b) the amount proposed to be given to that State for the purpose during 1965-66?

**The Minister of Health (Dr. Sushila Nayar):** (a) The incidence of leprosy in Rajasthan is very low. In view of this, no leprosy Control Programme was formulated by the State Government during the First, Second and the Third Five Year Plans. Hence no Central assistance was given to that State for the purpose during the year 1964-65.

(b) Does not arise.

#### Food Control in Madras State

2474. **Shri Dharmalingam:** Will the Minister of Irrigation and Power be pleased to state the measures taken by the Central Flood Control Board to control the floods in the State of Madras?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** Madras State has no serious flood problem. Existing flood control works in the State consist of flood banks, anicuts, regulators, etc. which are being maintained by the State Irrigation Department. No flood control scheme has so far been sponsored by the State Government for the consideration of the Central Flood Control Board or the Central Government.